



Central Electricity Regulatory Commission

4th Floor, Chandernagore Building, 36 Janpath, New Delhi-110001

Phone 23353503 FAX: 23753923

Petition No. 147/TL/2023

Dated: 17.7.2023

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF

SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by Raipur Pool Dhamtari Transmission Limited, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 to establish 2009 (hereinafter referred to as "Transmission Licence Regulations") to establish Western Region Expansion Scheme- XXVII (WRES-XXVII) on build, own, operate and transfer basis (hereinafter referred to as "the Project") consisting of the following elements:

Sl. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date	Element(s) which are pre-required for declaring the commercial operation (COD) of the respective Element
1.	Raipur Pool – Dhamtari 400 kV D/c line (Quad ACSR/AAAC/AL59 Moose equivalent)	18 months	Elements marked at S. No. 1, 2 & 3 are required to be commissioned simultaneously as their utilization is dependent on the commissioning of each other.
2.	400 kV line bays at Raipur Pool (POWERGRID) S/s for termination of Raipur Pool – Dhamtari 400kV D/c line (Quad ACSR/AAAC/AL59 Moose equivalent) • 400 kV line Bays: 2 nos.		
3.	400 kV line bays at Dhamtari (CSPTCL) S/s for termination of Raipur Pool – Dhamtari 400kV D/c line (Quad ACSR/AAAC/AL59 Moose equivalent) • 400 kV line Bays: 2 nos.		

Note:

- (i) Power Grid to provide space for 400 kV bays at Raipur PS for termination of Raipur Pool- Dhamtari 400 kV D/c Line (Quad ACSR/AAAC/AL59 Moose equivalent).
 - (ii) CSPTCL to provide space for 400 kV bays at Dhamtari S/S for termination of Raipur Pool- Dhamtari 400 kV D/C Line (Quad ACSR/AAAC/AL59 Moose equivalent).
 - (iii) Downstream system associated with the scheme to be implemented by CSPTCL as an intrastate scheme:
 - Dhamtari (Kurud) - Gurur 220kV D/c (2nd) line.
 - 3rd 400/220kV, 315 MVA ICT at Dhamtari S/S.
 - (iv) The schedule of implementation would be 18 months from SPV Transfer.
2. The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹ 297.18 million per annum on the basis of the competitive bidding carried out by PFC Consulting Limited (PFCL), in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
 3. The Central Transmission Utility of India Limited vide its letter dated 1.5.2023 has recommended for the grant of transmission licence to the applicant to establish the proposed transmission system.
 4. Based on material available on record, the Commission has, vide order dated 13.7.2023 in Petition No. 147/TL/2023, proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.
 5. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of inter-State transmission licence to Raipur Pool Dhamtari Transmission Limited, (Now known as POWERGRID Raipur Pool Dhamtari Transmission Limited) before the Commission can be accessed at the website www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
 6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 7.8.2023 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
 7. The application shall be taken up for further hearing by the Commission on 11.8.2023. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary